

TREEGUN FINANCE AND LEASING LIMITED

CIN: [U67120JK1997PLC001664]

Regd. Office: 187, Central Market, Exhibition Ground Jammu, J&K-

E-Mail: parmodkapahi94@gmail.com

SCHEDULE I

FORM A

PUBLIC ANNOUCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF "TREEGUN FINANCE AND LEASING LIMITED"

1.	NAME OF CORPORATE PERSON	TREEGUN FINANCE AND LEASING LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	25.04.1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU
4.	CORPORATE IDENTIFICAION NUMBER OF CORPORATE PERSON	U67120JK1997PLC001664
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	187, CENTRAL MARKET, EXHIBITION GROUND JAMMU, JAMMU AND KASHMIR
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	31.01.2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	02.03.2025



Notice is hereby given that the "TREEGUN FINANCE AND LEASING LIMITED" has commenced voluntary liquidation on 31.01.2025.

The stakeholders of "TREEGUN FINANCE AND LEASING LIMITED" are hereby called upon to submit a proof of their claims, on or before 02.03.2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date: 31.01.2025

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)